IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

MONDAY, THE NINTH DAY OF JUNE
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HONOURABLE SMT JUSTICE RENUKA YARA

I.A.No.1 OF 2025
IN/AND
WRIT APPEAL NO: 526 OF 2025

Writ Appeal under clause 15 of the Letters Patent against the order dated 30-08-2024 in W.P No. 18941 of 2024 on the file of the High Court.

Between:

1. Y.Mallikarjun Reddy, S/o. Sathyanarayan Reddy, Age 49 Years, Occ. Inspector of Police R/o. H.No.11-13-808, Road No.2/7, Green Hills Colony, Kothapet, Saroornagar, Ranga Reddy District.
2. Are Sreedhar Kumar, S/o. Kotayya, Age 49 Years, Occ. Inspector of Police EOW, Cyberabad, R/o. H.No.3-88, Kishanguda, Ootupally, Shamshabad Mandal, Ranga Reddy District.
3. P.Narender, S/o. Rajaiah, Age 48 Years, Occ. Inspector of Police, Mailardevpally Police Station, Cyberabad, R/o. Flat No.3, Laxmi Nilayam, Road No.21, Eenadu Colony, Kukatpally, Medchal-Malkajgiri District.
4. P.Ravindra Prasad, S/o. Srimannarayana, Age 44 years, Occ. Inspector of Police, Intelligence, Telangana, R/o. Flat No.3A, III Floor, Gayathri Nest Apartments, Guttala Begumpet, Madhapur, Ranga Reddy District.

...APPELLANTS

AND

1. The State of Telangana, Rep. by its Principal Secretary, Home Department, Dr.B.R.Ambedkar Telangana State Secretariat, Hyderabad.
2. The Director General of Police, State of Telangana, Lakdikapul, Hyderabad.
3. The Inspector General of Police, Multi Zone-II, Hyderabad.
4. P.Raghuveer Reddy, S/o. Govardhan Reddy, Aged 50 Years, Occ. Inspector of Police, Flat No.513, J.V.R. Vishnavi Aprtments, Spring Field Colony, Jeedimetla Village, Hyderabad.

5. A.V.Ranga, S/o A.Subba Reddy, Aged 50 Years, Occ. Inspector of Police, R/o. H.No.749/49, Road No.7, Yashodara Nagar, Sagar Ring Road, L.B.Nagar, Hyderabad.

..RESPONDENTS

IA NO: 1 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to grant leave to the Petitioners/ Appellants for filing the Appeal against the orders passed in W.P.No.18941 of 2024, dated 30.08.2024.

Counsel for the Appellant : SRI SRINIVASA RAO MADIRAJU

Counsel for Respondents No.1to3 : GOVERNMENT PLEADER FOR SERVICES (HOME)

The Court made the following: JUDGMENT

THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HON'BLE SMT. JUSTICE RENUKA YARA

I.A.No.1 OF 2025
IN/AND
WRIT APPEAL No.526 of 2025

JUDGMENT *(Per the Hon'ble the Acting Chief Justice Sujoy Paul)*:

Sri Srinivasa Rao Madiraju, learned counsel for the appellants seeks to withdraw this appeal with liberty to file a properly constituted Writ Appeal.

2. Prayer allowed.

3. I.A.No.1 of 2025 and the Writ Appeal are **dismissed as withdrawn** with the liberty prayed for. No costs.

Interlocutory applications, if any pending, shall also stand closed.

SD/- K.SREERAMA MURTHY
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. One CC to SRI SRINIVASA RAO MADIRAJU, Advocate. [OPUC]
2. Two CCs to GP FOR SERVICES (HOME), High Court for the State of Telangana. [OUT]
3. Two CD Copies.

BSK

GJP

HIGH COURT

DATED:09/06/2025



JUDGMENT

I.A.No.1 OF 2025
IN/AND
WA.No.526 of 2025

DISMISSING THE WRIT PETITION
AS WITHDRAWN
WITHOUT COSTS

(6) Copies
19/6/25